

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-102
IB-582/ND/2020
New IA/5858/2022

IN THE MATTER OF:

Sparta Global Projects Pvt Ltd

Vs.

Kugd Services Pvt. Ltd.

....Applicant

.....Respondent

SECTION

U/s 9 IBC

Order delivered on 02.12.2022

CORAM:

**JUSTICE TELAPROLU RAJANI,
HON'BLE MEMBER (JUDICIAL)**

**SHRI RAHUL BHATNAGAR,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant : Adv Vinod Chaurasia for RP

For the Respondent :

ORDER

New IA/5858/2022:-

This is an application under Section 60(5) of IBC, 2016 to place on record the Form AA, intimation to Hon'ble Adjudicating Authority for continuation of IRP as RP.

Counsel for RP has appeared and submitted that the CoC with 100 per cent majority has resolved to continue the IRP Mr. Dharmendra Kumar as the RP. This intimation is taken on record and the application is accordingly **allowed.**

With this order, the present IA **stands disposed of.**



(RAHUL BHATNAGAR)
MEMBER (T)

Khushboo



(JUSTICE TELAPROLU RAJANI)
MEMBER (J)